

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 1570 of 2020

Nagendra Chaudhary @ Nagendra Choudhary & Anr.
... Petitioners
Versus
The State of Jharkhand ... Opposite Party

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Sanjay Kumar Tiwari, Adv.
For the State : Mr. S. K. Jha, Addl. P.P.

03 / 11.09.2020

Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioners seeks permission of the court to withdraw this criminal miscellaneous petition.

Prayer is allowed.

Accordingly, this criminal miscellaneous petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-